	(F	iling under clause (a	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations. 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	5795071415	9	5795071415	49.53	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	940949679	7	446450146	3.82	0	0	326540029	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	27	10359996	27	10359996	0.09	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	109620270	4	109454054	0.94	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	5418835715	30	5264863291	45.00	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	74441437	5	74441437	0.64	0	0		Annexure 9
Total		87	12349278512	82	11700640339	100.00	0	322098143.5	326540029	